

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

**Excise Misc. Application No. 61049 of 2019
in
Excise Appeal No. 60983 of 2019**

(Arising out of Order-in-Appeal No. LUD-EXCUS-001-APP-2611-2019-20 dated 02.07.2019 passed by the Commissioner (Appeals), Ludhiana)

M/s Bunge India Pvt Ltd
Main Patiala, Chandigarh Road,
Rajpura, Patiala, Punjab - 140401

.....Appellant

VERSUS

Commissioner of C.E. & S.T., Ludhiana
Central Excise House, F Block, Rishi Nagar,
Ludhiana, Punjab - 141001

.....Respondent

APPEARANCE:

Present for the Appellant: Mr. Sudeep Singh, Advocate

Present for the Respondent: Mr. Vijay Gupta, Authorised Representative

**CORAM: HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)**

FINAL ORDER NO. 61124/2019

DATE OF HEARING: 16.12.2019

DATE OF DECISION: 16.12.2019

PER ASHOK JINDAL:

The learned Counsel for the appellant move an application for withdrawal of the appeal. The permission is granted. The appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(ASHOK JINDAL)
MEMBER (JUDICIAL)**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**